

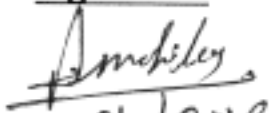
**National Company Law Tribunal  
Allahabad Bench**

CP No. (IB) 222/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2018

NAME OF THE COMPANY: M/s Berger Paints India Ltd V/s M/s Fedders Lloyed Corporation Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

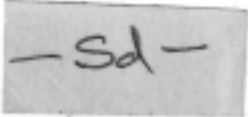
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Akshay Mohiley	Adv.	Ret.	 2/7/2018
2.				

**CP NO. (IB) 222/ALD/2018**

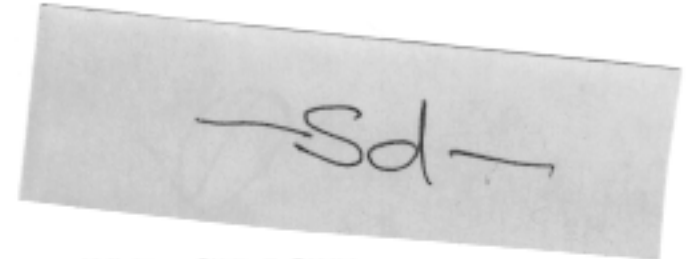
No one responds from the either side. The case has been transferred from Delhi Bench of NCLT. Learned counsel for both the parties has no information of the transferred case. Issue notice on both the parties informing the next date of hearing.

List the matter on 19<sup>th</sup> July 2018.

**Dated: 02.07.2018**



**SAROJ RAJWARE,  
MEMBER (T)**



**V.P. SINGH,  
MEMBER (J)**